

(d) This varies from area to area. The average amount of roughages including cultivated fodders, straws and grass is estimated at 10 lbs. per head per day on a dry basis.

(e) About 10 million acres.

P. & T. DEPARTMENT (INTEREST AND PROFIT)

11. Shri Hukam Singh: (a) Will the Minister of Communications be pleased to state whether any interest on capital payable to General Revenues was paid by the P & T Department during the year 1951-52 and if so, what was the amount paid?

(b) What amount was appropriated for Renewals Reserve Funds during the year?

(c) What, if any, was the amount of profit earned by the Posts and Telegraphs Department during the year 1951-52?

The Minister of Communications (Shri Jagjivan Ram): (a) Yes. Revised Estimate of Interest on Capital, payable to General Revenues, for the year 1951-52, after allowing rebate on the accumulated surpluses is Rs. 1.31 lakhs. Actual figures for the year 1951-52 are not yet available, as the accounts have not yet been closed.

(b) Rs. 75 lakhs.

(c) Revised Estimate of profit for the year 1951-52 is Rs. 3.87 lakhs. The

accounts of the year have not been closed finally but the revised estimate is likely to be realised in full.

AMRAVATI-NARKHED RAILWAY LINE

12. Dr. P. S. Deshmukh: (a) Will the Minister of Railways be pleased to state the position of the scheme to connect Amravati with Narkhed by rail on the Nagpur Delhi route?

(b) Is there any likelihood of this matter being taken up for early consideration?

(c) Is it proposed to provide any amount in the Budget for 1952-53 for the project?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The Traffic survey of the project has been completed; Engineering Survey was partly done and further work was suspended as the line is not among the list of projects so far approved by the Central Board of Transport. The preliminary reports received revealed that the project would not be remunerative. This project will be reconsidered by the Central Board of Transport along with other projects in Madhya Pradesh in due course.

(b) There is no likelihood of this project being taken up for consideration till other projects of greater importance already approved by the Central Board of Transport are carried out.

(c) No.